NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.163/ BB/2017	-	For compliance	252(3)	SMR Telecom Holdings Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

ORDER

No representation for Petitioner. Await report from ROC-Karnataka, Bangalore. List it on 07/02/2018.

Member (T)

Member (J)